

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 38

CP 3638/MB/2018 CA 417/2021 CA 155/2022 CA 29/2023 CA 31/2023 CA 44/2023 CA 167/2023 CA 322/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD & ORS**

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

Adv. Taya Mehta i/b DSK Legal appeared for the Applicant in IA No. 167/2023.

Counsel Mr. Aditya Bapat appeared for the Applicant in CA Nos. 417/2021, 44/2023, 29/2023, 155/2022.

Adv. Animesh Bisht i/b Cyril Amarchand Mangaldas appeared for the Applicant in CA No. 322/2023 and for Respondent Nos. 2 & 4 in CA No. 162/2023.

Adv Madhur Arora i/b AZB & Partners appeared for the Respondent in CA Nos. 417/2021, 29/2023, 44/2023.

Adv. Gaurav Jaiswal, Company Prosecutor a/w Mr. Tushar Wagh, Deputy Director for the Union of India.

Adv. Disha Mohanty appeared for the Respondent no. 1 in CA No. 167/2023.

CA No. 155/2022 - The present application is filed by Union of India for impleading the legal heirs of Respondent No. 9 Late Sh. Ravi Parthasarathy. Ld. Counsel appearing for the Applicant submits that the Respondents in the present application are the legal heirs, as Respondent No. 9 late Sh. Ravi Parthasarathy passed away on 27.04.2022.

In view of above, we allow CA No. 155/2022 by impleading the legal heirs to the present application namely Mrs. Vishpala Parthasarathy and Ms. Rhea Parthasarathy as Respondent nos. 9A and 9B to the Company Petition.

Accordingly, **CA No. 155/2022** is **allowed** and **disposed of**.

Ld. Counsel appearing for the Petitioner is directed to amend the present petition, and serve a copy of amended petition on all the parties, including substituted parties.

CA No. 322/2023 - Ld. Counsel appearing for the Applicant present and seeks withdrawal of the CA No. 322/2023. Liberty granted.

Accordingly, **CA No. 322/2023** is **disposed of** as **withdrawn**.

List CA Nos. 417/2021, 44/2023, 29/2023 along with CP on board **27.09.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna